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OA 685792
'A'Serial
No. of
OrderDate of
Order

Order with Signature

3

17.5.93

Mr. Ashok Misra, Learned Sr. Std. Counsel prays for some time to file counter. Prayer is allowed. Counter be filed by 30.5.93 and the matter may come upon 31.5.93 for Admission & Hearing.

by

Vice-Chairman

6 21.5.93

Case Closed. Judgment is reserved as per the order dt. 21.5.93 passed in OA 683192.

by

Vice Chairman

31/5
Member (A.Dr.)

7 18.6.93

Judgment pronounced with separate sheets attached to the case records of OA 687192. This application is accordingly disposed of leaving the parties to bear their own costs.

by

Vice-Chairman

31/6
Member (A.Dr.)

8 20.7.93

M.A. 442/93

Mr. Ashok Misra, Learned Senior Std. Counsel prays for some time for implementation of the judgment dated 18.6.93 passed in the original application, after obtaining permission from the higher authority. Prayer allowed. Judgment be implemented by 24.8.93. Misc. case is accordingly disposed of.

31/7
Member (A.Dr.)